

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **31.08.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

**02.00 PM**

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Case)

| S.No | Case No.                                                                                                                                            | Name of the Parties                                              | Counsel for Appellants      | Counsel for Respondents |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------|-----------------------------|-------------------------|
| 1.   | Comp App (AT) (CH)<br>No.90/2026<br>For Direction<br>IA No. 1267/2026<br>For Condone Delay<br>IA No. 1268/2026<br>For Exemption<br>IA No. 1269/2206 | Raj Kumar Mandhani<br>Vs<br>MBG Commodities Pvt<br>Ltd & 11 Ors. | Mr. Krishna<br>Vennelakanti |                         |

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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